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**13.48 hrs.**

**Title:** Introduction of the Water (Preservation and control of pollution) Cess (Amendment) Bill, 2000.

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): Sir, I beg to move for leave to introduce a Bill further to amend the Water (Preservation and Control of Pollution) Cess Act, 1977.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Water (Preservation and Control of Pollution) Cess Act, 1977."

*The motion was adopted.*

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): Sir, I introduce the Bill.\*

\*Introduced with the Recommendation of the President.

\*Published in the Gazette of India, Extraordinary, part-II, Sect-2 dated 15.12.2000.

**श्री मदन लाल खुराना (दिल्ली सदर) :** सभापति जी, यह नोटिस कैसे जारी हुआ। (व्यवधान)

आप मुझे क्यों नहीं बुला रहे हैं, मेरा नाम क्यों नहीं आया है।

**सभापति महोदय :** खुराना साहब, आपका नाम आयेगा। अभी हमने राजेश रंजन उर्फ पप्पू यादव को बुलाया है। शून्यकाल के विय शुरू हो रहे हैं, इसके बाद आपको बुलाएंगे।

**श्री विजय गोयल (चांदनी चौक) :** सभापति जी, माननीय पप्पू यादव जी से पहले खुराना जी को दो-तीन मिनट का समय दे दीजिए, पप्पू यादव जी तो लम्बा बोलेंगे। (व्यवधान)